

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b) A Centrally Sponsored Scheme for the establishment of 4 Intensive Cattle Development projects (2 in Haryana and 1 each in Uttar Pradesh and Rajasthan) has been sanctioned in June, 1967 at a total estimated cost of Rs. 313.52 lakhs for the period upto the 31st March, 1971.

The Scheme aims at development of cattle and increasing the production of milk for supply to Delhi Milk Scheme. The scheme attends to all aspects of Cattle Development viz. controlled breeding, better feeding, effective disease control, proper management and marketing duly supported by feeds and fodder development and rural dairy extension activities in a planned and coordinated manner.

The scheme is being implemented by the concerned State Departments of Animal Husbandry and is eligible for central assistance at the rate of 75% grant and 25% loan on the basis of actual expenditure to be incurred by them.

(c) The expenditure on administration works out to Rs. 9.23 lakhs out of a total cost of Rs. 313.52 lakhs i.e. about 2.94% of the total cost of the scheme which is considered reasonable.

#### DEMAND FOR TELEPHONES

2998. SHRI S. S. KOTHARI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that there is a considerable demand for new telephones in the major Indian cities;

(b) if so, the steps Government are taking to meet the demand; and

(c) within what period the demand is likely to be met?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes.

(b) New exchanges are being opened and existing telephone exchanges are being expanded to the extent possible consistent with the availability of equipment and financial resources.

(c) It is expected that most of the applicants now on the waiting list may be provided with telephone connections within a period of about five years. However, additional demand is likely to build up in the meantime.

#### INCREASE IN PRODUCTION IN PUBLIC SECTOR

2999. SHRI S. S. KOTHARI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that productivity of labour in certain public sector enterprises has increased with incentive schemes and production bonuses; and

(b) if so, the steps taken to introduce such schemes and bonuses in enterprises which do not have them?

THE MINISTER OF LABOUR & REHABILITATION (SHRI HATHI) :

(a) and (b). Information is being collected and will be laid on the table of the House.

#### REVIEW OF VARIOUS LAWS

3000. SHRI S. S. KOTHARI : Will the Minister of LAW be pleased to state :

(a) whether Government review periodically the various laws on the Statute Book to see if some of them or parts thereof have become redundant or obsolete;

(b) if so, when the last review was conducted; and

(c) what conclusions were arrived at and what action was taken?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) Yes.

(b) 1964.

(c) The Repealing and Amending Act, 1964 (52 of 1964) was enacted. *vide* Schedule I to the Act, 93 Acts were either wholly or partially repealed while *vide* Schedule II to the Act, amendments were carried out in the case of 17 Acts.

#### MINOR IRRIGATION SCHEMES

3001. SHRI RABI RAY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether priority has been assigned to minor irrigation schemes like pump-sets, tube-wells, bore-cum-dug wells since 1966-67 after the replacement of the programme

for drought-protection to that of intensive cultivation; and

(b) the details of distribution of pump-sets and tube-wells and bore-cum-dog wells in different States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION (SHRI ANNASAHIB SHINDE) : (a) After the successive droughts of 1965-66 and 1966-67, the importance of minor irrigation works, especially wells, tubewells and pumpsets, has been appreciated throughout the country and such work have gained a new emphasis in planning. The importance of irrigation in intensive agriculture, particularly for the high-yielding varieties programme, has led to an unprecedented demand for wells, tubewells, pumpsets, etc. The trend towards intensive irrigation has also brought out the necessity for such works. In appreciation of these developments, high priority is being accorded to schemes relating to works referred to above.

(b) Four annexures are laid in the Table of the House. [*Placed in Library. See No. L.T.—1863/67*], indicating the progress in respect of (i) private tubewells and filter points, (ii) pump-sets, (iii) construction of State tubewells, and (iv) boring and deepening of wells.

#### R.M.S. DIVISIONS IN ORISSA

3002. SHRI RABI RAY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the criterion of sanctioning new additional R.M.S. Divisions in different States and their number in different States at present;

(b) whether it is a fact that there is only one R.M.S. division in the State of Orissa;

(c) whether it is also a fact that on the 11th January, 1967, the then Communications Minister in course of his inaugural speech at the opening session of All-India R.M.S. Employees Union Conference announced that another new R.M.S. division will be created at Sambalpur in Orissa; and

(d) if so, the decision taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS & COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) An existing R.M.S. Division can be bifurcated to form a new Division when the strength of Class III staff including leave reserve and weekly off staff in the Division is 500 or more and Railway route length of the division exceeds 3000 Kilometers.

The number of RMS Divisions in the various States at present is Given below :

Andhra State	4
Assam (Nagaland, Tripura and Manipur)	1
Bihar	3
Delhi	1
Gujarat	2
J.&K.	Nil
Kerala	1
Madras	3
Maharashtra (Goa, Daman & Diu)	4
Madhya Pradesh	2
Mysore	2
Orissa	1
Punjab (Haryana, Himachal Pradesh & Chandigarh)	2
Rajasthan	2
U.P.	4
West Bengal	3

(b) Yes.

(c) No.

(d) Does not arise.

#### EMPLOYMENT EXCHANGES

3003. SHRI RABI RAY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the employers in both public sector and those engaged in non-agricultural activities are submitting to Employment Exchanges a quarterly return in respect of their staff strength, vacancies and shortages and a biennial return showing occupational distribution of their employees;

(b) if so, how far these Employment Exchanges have been able to supply them the required personnel to fill up the vacancies and

(c) the industry-wise break-up of the reported vacancies and their subsequent filling up through Employment Exchanges?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.